

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th February, 2025

No.HC.XV.13/2024/30/RV. In continuation of earlier Notification No. HC.XV.13/2024/ 154/RV, dated 04.12.2024, the Hon'ble High Court has been pleased to extend the suspension period in respect of, Shri Inalo Zhimomi, District & Sessions Judge, Mon, Nagaland (under suspension) for a further period of 90 (ninety) days w.e.f. 05.03.2025.

By order

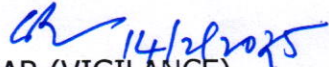
Sd/-

Chatra Bhukhan Gogoi
REGISTRAR (VIGILANCE)

Memo No. HC.XV.13/2024/30.A/RV. , Dated: 14.02.2025

Copy for information to :-

1. The Secretary to the Govt. of Nagaland, Department of Judicial & Law, Kohima, Nagaland, Pin-797001 with reference to High Court Memo. No. HC.XV.13/2024/154.A/RV., dated 04.12.2024.
2. The Accountant General, Nagaland, Kohima, Pin-797001 with reference to High Court Memo. No. HC.XV.13/2024/154.A/RV., dated 04.12.2024.
3. The Registrar, Gauhati High Court, Kohima Bench, Pin-797001
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. Shri Inalo Zhimomi, District & Sessions Judge, Mon, Pin-798621.
6. The Principal District & Sessions Judge, Kohima, Pin-797001.
7. The Controller of Printing and Stationery, Nagaland, Kohima, Pin-797001, with a request to publish this Notification in the Nagaland Gazette.
8. The Treasury Officer, Kohima, Pin-797001/ Mon, Pin-798621.
9. The Chief Judicial Magistrate, Mon, Pin-798621.
10. The Project Manager, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr./Mrs. Justice.
Gauhati High Court, Guwahati
12. The C.A. to Registrar General/Registrar (Vig./Judl./Admn.), Gauhati High Court, Guwahati.


REGISTRAR (VIGILANCE)